

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1054

ANSWERED ON:27.07.2015

Airport Projects

Azad Shri Kirti (JHA);Chaudhary Shri P.P.;Chautala Shri Dushyant;Deo Shri Arka Keshari;Devi Smt. Rama;Gandhi Shri Feroze Varun;Ghosh Km. Arpita;Girri Shri Maheish;Godse Shri Hemant Tukaram;Kharge Shri Mallikarjun ;Kumar Dr. Virendra ;Mishra Shri Anoop;Mullappally Shri Ramachandran;Nishank Dr. Ramesh Pokhriyal;Pandey Shri Ravindra Kumar;Patil Shri A.T. (Nana);Puttaraju Shri C.S.;Rai Shri Prem Das;Sonkar Shri Vinod Kumar;Vellaigounder Shri Elumalai;Venkatesh Babu Shri T.G.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the total number of airports in the country at present State/UT-wise;
- (b) the details of the airport projects taken up for construction and development during each of the last three years and the current year State/UT-wise including their present status and the expenditure incurred thereon;
- (c) whether the Government proposes to construct and develop more airports/Greenfield airports in various States/ UTs of the country including those under PPP and in co-operation with States;
- (d) if so, the details thereof separately State/UT-wise including Maharashtra, Bihar, Odisha, Kerala, Karnataka and Rajasthan along with the expenditure likely to be incurred thereon and the time-frame fixed in this regard;
- (e) the details of the proposals received by the Government from various States/UTs for construction / development of airports during the said period State/UT-wise including Uttar Pradesh along with the action taken thereon; and
- (f) the details of the delayed airport projects, State/UT-wise along with the reasons therefor and the time and cost escalations therein and the steps taken by the Government to remove the hurdles in these projects along with the time by which they are likely to be completed?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION

(Dr Mahesh Sharma)

(a) : As per information available, there are a total number of 476 airports in the country. This includes operational and non-operational airports, airstrips etc. owned by the Airports Authority of India, Defence, State Governments, private parties etc. State/UT-wise list of total airports is at Annexure-I.

(b): The details are at Annexure-II.

(c)&(d): Government of India (GoI) has granted "in-principle" approval for setting up of the following 14 Greenfield airports in the country with estimated project cost (approx.) as given under:

Mopa in Goa (Rs.3000 cr), Navi Mumbai (Rs.15149 cr), Sindhudurg (Rs.350 cr) and Shirdi (Rs.320.54 cr for Phase I) in Maharashtra, Bijapur (Rs. 150 cr), Gulbarga (Rs.13.78 cr in initial phase), Hassan (apprx. 793.95 cr in three phases) and Shimoga (Rs.38.91 cr in initial phase) in Karnataka, Kannur (Rs.1892 cr) in Kerala, Dabra (Rs.200 cr) in Gwalior, Pakyong (Rs. 605.59 cr) in Sikkim, Kushinagar(Rs.600.39 cr) in Uttar Pradesh, cost estimated by Airports Authority of India, as the development of the airport through Public Private Partnership (PPP) could not be realized by the Government of Uttar Pradesh (GoUP), Karaikal (Rs. 280 cr) in Puducherry and Durgapur (Rs. 700 cr) in West Bengal. Out of these, one project namely Durgapur Airport has commenced commercial operations on 18th May, 2015.

(e): Since 2012, GoI has received initial proposals for setting up of Greenfield airports at several places, namely, Karwar in Karnataka,

Androth (Karavati dist.) in Union Territory of Lakshadweep, Taj International Airport, Hirangaon in Uttar Pradesh, Dagadathi Mendal Nellore Dist., Bhogapuram in Vizianagaram District near Visakhapatnam, Tadepalligudem in West Godavari District, Oravakallu in Kurnool District and Kuppam in Chittoor District in Andhra Pradesh. As per Greenfield Airports Policy, 2008, Ministry of Defence, Directorate General of Civil Aviation (DGCA), Airports Authority of India (AAI) was consulted for these proposals. The proposal of Government of Uttar Pradesh for setting up of Greenfield airport at Hirangaon was examined in consultation with the nodal agencies and M/o Defence did not recommended the project. Grant of Site clearance to these projects depends upon recommendations from M/o Defence, AAI, DGCA and the concerned State Government.

(f): Necessary action for approval from various departments, project development, including financing of the airport project is taken by the respective airport promoter. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operator.

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